

SCHEDULE - I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LUNDBECK INDIA PRIVATE LIMITED

1.	Name of Corporate Person	LUNDBECK INDIA PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	16/01/2002
3.	Authority under which Corporate Person is incorporated / registered	ROC-Bengaluru
4.	Corporate Identity Number of Corporate Person	U24231KA2002PTC029998
5.	Address of the registered office and principal Office (if any) of Corporate Person	4C-515/40, 4th Cross, HRBR Layout Banasavadi, Bengaluru North, Bengaluru 560043 Karnataka, India
6.	Liquidation commencement date of Corporate Person	11-Dec-2023
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	Mr. Girish Kambadaraya Registered Address: No.36, CHATURA HOMES, 2 nd Main, Meenakshinagar, Basaveshwaranagar, Bengaluru - 560079, Karnataka Office Address: 207, BINDU GALAXY, No. 2, 1 st Main, Chord Road, Industrial Town, Rajajinagar, Bengaluru - 560010, Karnataka Email: cmagirish999@gmail.com Mobile: 9980695702 Reg No.: IBBI/IPA-003/IP-N000127/2017-18/11403
8.	Last date for submission of claims	10-Jan-2024

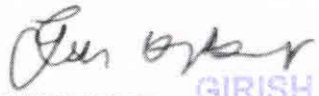
Notice is hereby given that **LUNDBECK INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **11-Dec-2023**.

The stakeholders of **LUNDBECK INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 10-Jan-2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12-Dec-2023
Place: Bengaluru


GIRISH KAMBADARAYA
Liquidator

LUNDBECK INDIA PRIVATE LIMITED

AFA No: AA3/11403/02/121223/300818

AFA Validity Period: 13/12/2022 to 12/12/2023

GIRISH KAMBADARAYA
Insolvency Professional
Reg. No. IBBI/IPA-003/IP-N000127/2017-18/11403